

Schemes for growth of sports and sportspersons

*498. SHRI UPENDRA KUSHWAHA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of schemes being run by the Ministry for growth of sports and sportspersons;

(b) the quantum of financial assistance provided to the sports federations for development of individual sports for which they are functioning, giving details thereof;

(c) whether the condition of the sports federations and sports infrastructure available in the country is poor and that none of the international level players who achieved success, at the national/ international levels got support from sports federations; and

(d) if so, whether there is any proposal to lay down more stringent norms and monitoring mechanism for better utilization of funds and running of these federations?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) The Ministry of Youth Affairs and Sports and the Sports Authority of India are implementing the following schemes, which aim at mass participation in sports and the promotion of excellence in sports.

(A) Schemes being implemented by the Ministry of Youth Affairs and Sports:

- (i) Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)
- (ii) Urban Sports Infrastructure Scheme
- (iii) Scheme of Assistance to National Sports Federations
- (iv) Scheme of Talent Search and Training
- (v) Scheme of National Sports Development Fund
- (vi) Scheme of Special Cash Awards for Winners of medals in international sports events and their coaches
- (vii) Scheme of Pension to Meritorious Sportspersons
- (viii) Scheme of Sports and Games for Persons with Disabilities

(ix) Scheme of National Sports Awards *viz.* Rajiv Gandhi Khel Ratna, Arjuna Awards, Dronacharya Awards, Dhyanchand Awards, Rashtriya Khel Protsahan Puruskar and Maulana Abul Kalam Azad (MAKA) Trophy

(B) Schemes being implemented by the Sports Authority of India for identification and nurturing of the identified talent:

(i) National Sports Talent Contest (NSTC) Scheme

(ii) Army Boys Sports Company (ABSC) Scheme

(iii) SAI Training Centres (STC) Scheme

(iv) Special Area Games (SAG) Scheme

(v) Centres of Excellence (COE) Scheme

(b) The details of grants released to National Sports Federations during the last three years under the Scheme of Assistance to NSFs are given in Statement (*See below*).

(c) It is not correct that the condition of the sports infrastructure in the country is poor and that none of the sports players at the national level and international level got support from National Sports-Federations. Sports infrastructure facilities at SAI stadia in New Delhi and its Regional Centres and Centres of Excellence spread across the country used for coaching and training, of the sportspersons, are of international standards. Financial assistance for participation in international sports events and conduct of National Championships was provided under the Scheme of Assistance to NSFs.

(d) With a view to ensuring financial accountability and for monitoring the proper utilization of Government grants released to National Sports Federations, the Ministry insists on submission of utilization certificate and audited accounts. Further, grant for an event is released only after settlement of accounts of previous grants. Moreover, the account of NSFs receiving Government grants exceeding Rs. one crore are audited by the Comptroller and Auditor General of India (CAG).

From 2010, a mandatory annual recognition procedure for NSFs has been introduced. Only those NSFs, who submit the requisite documents, including financial statements, prescribed by the Ministry are being granted annual recognition.

Further, the Ministry had declared Indian Olympic Association and all

recognized NSFs as public authorities under Right to Information Act, 2005. This process will go a long way in grievance redressal as the affected parties can access information under RTI Act, 2005.

Statement

Details of grant release to NSF during last three years

(Rs. in lakhs)					
Sl. No.	Name of the Federation	2009-10	2010-11	2011-12 Upto Dec. 2011	Total
1	2	3	4	5	6
1.	Athletics Federation of India, New Delhi	309.94	308.30	790.00*	1408.24
2.	Archery Association of India, New Delhi	360.31	42.10	606.00*	1008.41
3.	All India Chess Federation, Chennai	163.00	180.05	162.13	505.18
4.	National Rifle Association of India, New Delhi	658.45	509.53	1440.00*	2607.98
5.	All India Tennis Association, New Delhi	263.81	256.64	11.29*	531.74
6.	Judo Federation of India, N. Delhi	49.66	62.33	425.00*	536.99
7.	Rowing Federation of India, Secunderabad	88.79	64.71	319.00*	472.50
8.	Table Tennis Federation of India, New Delhi	375.51	356.36	360.00*	1091.87
9.	Swimming Federation of India, Ahmadabad	125.07	35.36	122.00*	282.43
10.	Squash Racket Federation of India, Chennai	168.25	146.54	68.40	383.19
11.	Indian Amateur Boxing Federation, New Delhi	174.30	165.89	1531.00*	1871.19
12.	Organizations relating to the discipline of Hockey (Men) and (Women)	762.82	435.76	1809.00*	3007.58

1	2	3	4	5	6
13.	Indian Weightlifting Federation, New Delhi	101.13	116.53	567.00*	784.66
14.	Badminton Association of India,	435.48	150.71	910.00*	1496.19
15.	Equestrian Federation of India, New Delhi	5.05	0.00	0.00	5.05
16.	All India Football Federation, Delhi	41.90	610.51	174.99	827.40
17.	Indian Golf Union, New Delhi	16.43	41.69	23.53	81.65
18.	Wrestling Federation of India, I.G Stadium Delhi	470.00	153.98	983.00*	1606.98
19.	Yachting Association of India, New Delhi	147.85	85.95	255.00*	488.8
20.	Indian Amateur Kabaddi Federation, Jaipur	11.77	10.00	121.00	142.77
21.	Volleyball Federation of India, Chennai	73.91	150.53	84.68	142.77
22.	Gymnastics Federation of India, Jodhpur	87.8	18.43	636.00*	742.23
23.	Amateur Handball Federation of India, Jammu and Kashmir	13.55	46.44	78.70	138.69
24.	Basketball Federation of India, New Delhi	61.60	24.24	227.89	313.73
25.	Fencing Association of India, Patiala	30.56	174.06	36.06	240.68
26.	Indian Kayaking and Canoeing Association, New Delhi	26.21	0.00	185.72	211.93
27.	All India Sports Council of the Deaf, New Delhi	23.98	47.65	75.82	147.45
28.	Paralympic Committee of India, Bangalore	142.83	221.39	13.38	377.6
29.	Special Olympic Bharat, New Delhi	3.81	12.00	285.89	301.7
30.	All India Carrom Federation, New Delhi	13.58	23.77	10.96	48.31
31.	All India Karate-Do-Federation, Chennai	0.00	10.18	0.00	10.18
32.	Amateur Baseball Federation of India, Delhi	12.49	14.75	12.75	39.99

1	2	3	4	5	6
33.	Atya Patya Federation of India, Nagpur.	5.92	12.00	10.50	28.42
34.	Cycle Polo Federation of India, New Delhi	9.34	7.76	12.00	29.10
35.	Indian Power lifting Federation, Jameshpur	11.50	0.00	0.00	11.50
36.	Kho-kho Federation of India, Kolkata	4.50	7.50	16.50	28.50
37.	Korfball Federation of India, New Delhi.	13.31	5.50	2.50	21.31
38.	Netball Federation of India, Delhi	65.00	0.00	0.00	65.00
39.	Sepak Takraw Federation of India, Nagpur.	8.00	12.00	12.00	32.00
40.	Shooting Ball Federation of India, New Delhi	12.00	12.00	12.00	36.00
41.	Softball Federation of India, Indore	12.25	13.75	11.75	37.75
42.	Tackwondo Federation of India, Bangalore	11.89	55.10	490.00*	556.99
43.	Tenni-Koit Federation of India, Bangalore	9.00	19.75	15.25	44.00
44.	Tennis Ball Cricket Federation of India, Gorakhpur	5.00	9.00	8.50	22.50
45.	Tug of War Federation of India, New Delhi	9.75	16.00	11.25	37.00
46.	Wushu Association of India, New Delhi	30.91	0.00	90.56	121.47
47.	Billiards and Snooker Federation of India, Kolkatta	38.87	50.11	50.20	139.18
48.	Indian Rugby Football Union, Mumbai	2.02	1.41	0.00	3.43
49.	Cycling Federation of India, Delhi	49.78	82.34	0.00	132.12
50.	Malkhamb Federation of India	0.16	11.50	0.00	11.66
51.	Amateur Soft Tennis Federation of India, Ahemdabad	10.75	14.75	11.75	37.25
52.	School Games Federation of India, Bhopal	43.54	5.20	0.00	48.74

1	2	3	4	5	6
53. Indian Olympic Association, New Delhi		204.00	1324.60	39.54	1568.14
54. Sports Authority of India, J.N. Stadium, New Delhi		2000.00	3700.16	322.00	6022.16
55. Association of Indian Universities (NSPO)		158.45	381.00	160.89	700.34
56. Tenpin Federation of India		0.00	55.10	0.00	55.10
57. Bowling Federation of India		56.86	64.27	0.00	121.13
TOTAL		7992.64	10337.20	13603.38	31766.85

* The figures include expenditure incurred for preparation for London Olympics 2012

Restructuring of ICDS

499. SHRI PRASANTA CHATTERJEE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has finalized the measures for the restructuring of Integrated Child Development Services (ICDS);

(b) if so, the details thereof;

(c) whether Government has decided to appoint an additional worker in the anganwadi centres in addition to the existing pattern of one anganwadi worker and one anganwadi helper;

(d) whether Government is aware that in some anganwadi centres, in some States, an additional worker is being appointed by some NGOs for pre-school education;

(e) if so, the details of the same, including eligibility criterion, job responsibilities, wages, etc. of NGO appointees; and

(f) the pattern of Public Private Partnership envisaged in the implementation of ICDS?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (f) The scheme of ICDS was initiated in 1975 with 33 projects and 4891 Anganwadi centres (AWCs). The scheme was gradually universalised, in phases, and finally in 2008-09 with approved 7076 projects and 14 lakh AWCs. The universalisation of the scheme led to increased outreach which necessitated operational, programmatic and other reforms.